THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/2718 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Abhijit Bhattacharyya, District & Sessions Judge,

Hojai.

Dated Guwahati the 11 April, 2025.

Sub:

Casual leave.

Ref:-

Your letter Nos. DJHj/25/1395 dtd. 09.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.04.2025**, **along with station leave permission from the evening of 11.04.2025** till the morning of **22.04.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/_

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 27/9 /A, dated , 11-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

11.0h.213

JT. REGISTRAR (VIGILANCE)